

they are getting high salaries as white elephants of the ITDC. What are you going to do with this particular problem?

SHRI H. K. L. BHAGAT: So far as Tamil Nadu is concerned, the lodges, as I have submitted, have not been handed over yet. The whole matter is under discussion. Our policy is that all the officers who are attached to the travellers lodges which have been handed over to some States, if these have been handed over to the Tamil Nadu Government, they are taken back. They can either go back to the ITDC with full protection of their salaries, or if some of them want to get retrenchment benefits, they can take them. The idea is that nobody should remain unemployed.

SHRI R. MOHANARANGAM: Sir, it is a well-known fact that Tamil Nadu Tourism Corporation is functioning properly. Its functioning was appreciated by our hon. Minister when he came to Madras. I have visited the Kanchipuram ITDC where I found not even a single room was occupied because it is one and a half or two kilometers away from the Kanchipuram City. When I enquired about that they told me that it was going to be handed over to Madras State Department. I was told this two years earlier. The hon. Minister in his reply has said that there are certain terms and conditions for transferring the lodge to the State Department. I would therefore, like to know what exactly are the terms and conditions. Secondly even though it is not somewhat pertinent to this question, as the Minister has stated that there is a joint venture with the State Government for starting the Yatri Niwas, I would like to know what exactly is the stage of starting the joint venture at the Corporation building namely the Rippon building, otherwise known as Kannappan Thidal.

SHRI H. K. L. BHAGAT: I must admit I have a feeling that the Tamil Nadu Tourism Department have been doing a good job. I did appreciate them and I appreciate them again here. Similarly, the Central Government Ministry of Tourism has also been doing a good job. So far as Tamil Nadu is concerned it is sanctioning a number of schemes.

Now, So far as the terms and conditions of transfer of these forest lodges are concerned one is that we wish to transfer them on book value. Secondly, so far as the staff is concerned I have already said if the State Corporation does not want them, they can remain in the ITDC. They will be given alternate jobs and will be given retrenchment benefits. These are basically the 2 conditions. The Central government is keen that the State Government should take it over.

MR. CHAIRMAN: We go over to the next question.

SHRI R. MOHANARANGAM: Sir, he has not replied about the joint ventures. You have allowed this question.

MR. CHAIRMAN: No. Next question. Q. No. 324. Shri Chaturanan Mishra is absent.

*324. [The questioner (Shri Chaturanan Mishra) was absent. For answer, vide col. 37 *infra*.]

MR. CHAIRMAN: We go over to the next question . . . o. 325.

PROCURING OF IRON ORE BY THE MMTC.

*325. **SHRI JAGADISH JANI:** Will the Minister of COMMERCE be pleased to state:

(a) the names of the iron ore mines in Orissa from where the

MMTC is presently procuring iron ore for export purposes;

(b) the total tonnage of iron ore procured by the MMTC from different Orissa mines during 1983-84, 1984-85 and 1985-86;

(c) whether Government have any proposal to increase the procurement of iron ore from these mines during 1986-87; and

(d) if so, what are the details thereof?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) and (b) Statements I and II laid on the Table of the House.

(c) Yes, Sir.

(d) During 1986-87 MMTC proposes to procure 20 lakh tonnes of iron ore for export and 7 lakh tonnes for supply to domestic steel plants from Orissa

Statement-I

1. Banspani Iron Ore Mines
2. Jajang
3. Jhilling—Langolota
4. Murgaberda
5. Khand Bandh
6. Gurubeda
7. Bastarani
8. Jerui
9. Oliburu
10. Khundapani
11. San-Indupur
12. Roida
13. Kasia
14. Seronda
15. Guali
16. Gandhamardan

17. Daitari

18. Tomka

19. Urmundi

20. Gorumahisani (Gumi)

21. Badampahar

22. Paldaguda

23. Kalapahat

24. Chamakpur

25. Raikela

26. Oraghet

27. Naogaon

28. Bonai

29. Barsuan

30. Bhanjapalli

31. Kaira

32. Barpada-Kasia

33. Dalki

34. Ghatkuri

35. Koiria

36. Putlipani

37. Nodidi

Statement-II

Total tonnage of iron ore procured by MMTC from different Orissa mines during 1983-84, 1984-85 and 1985-86

(Qty. in lakh Tonnes)

Year	For export	For steel plants	Total
1983-84	6.27	3.24	9.51
1984-85	10.34	8.64	18.98
1985-86	12.36	7.00	19.36
(Up to Jan, 86)			

†SHRI JAGDISH JANI: What are the reasons that led to the decline in the procurement of iron-ore from different mines for steel plants in 1985-86 when compared to the preceding year 1984-85? I would like to know whether his Ministry will request the Steel Authority of India Ltd. to increase the procurement of iron-ore for steel plants.

SHRI P. SHIV SHANKER: The reasons for the decline of the export from Orissa are that the total export from the Paradeep port have been falling because its port capacity of 55,000 DWT can accommodate smaller size vessels as against the Vizag and Madras Ports which were expanded earlier to 80 to one lakh tonne and are being further expanded. Smaller size vessels mean more shipping freight per metric tonne. Hence the landed cost of ore in Japan and South Korea is more.

With the change in the world shipping fleet of other major importing countries, large sized vessels came. As such the use of other Indian ports increased and that of the Paradeep port declined and most of the traffic which was earlier going to Paradeep shifted to Madras.

Various steps have been taken to promote the export from the Orissa region. I would not like to go into them, because the hon. Member has only asked the reasons for the decline. Steps are being taken to see that the Paradeep Port is improved in order to strengthen its DWT capacity.

†SHRI JAGADISH JANI: Sir, I would like to know whether the hon. Minister has received any Memorandum from the Mine Owners Association for revising the procurement prices of iron ore for the Steel

†English translation of the supplementary put in Oriya.

plants and also for export purposes. If so, what are the steps taken in this regard?

SHRI P. SHIV SHANKER: Sir, I have not received any such memorandum.

SHRI AKSHAY PANDA: The Minister has stated in his reply that MMTC proposes to procure 20 lakh tonnes of iron ore for export during 1986-87. But I would like to know what steps the Government would take to increase further export of iron ore in the Seventh Plan? If so, which countries have been contacted to import iron ore from India and particularly from Orissa mines? The Minister has stated just now and last week also he has said that because of the drowning of a dredger in the Paradeep port our export has been declining. In view of this, what steps the Government is going to take to improve the facilities as the Paradip port.

SHRI P. SHIV SHANKER: Sir, the Government proposes to increase the export in the Seventh Plan from the Orissa region. The main countries where the iron ore is exported are: Japan, South Korea, Taiwan and West Europe.

On the question of the Paradeep port, I have already made this submission just now and last week also that recently a second dredger was sunk in the waters as a result of which the capacity of the loading has gone down. The bigger ships which were previously in a position to come up are not in a position to come up. Even the capacity loading has gone down. The Surface Department is taking necessary steps to see that the dredger is removed.

MR. CHAIRMAN: Next Question No. 326.

Documents Seized during Raids

*326. SHRI K. L. N. PRASAD: Will the Minister of FINANCE be pleased to state;

(a) what is the number of files and other documents seized in each of the raids conducted during the last six months